## (13)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1627/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

NING OF MUNICIPAL PRINCIPAL OF

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Sanjay Susheel Bhosale

V/s

Resham Singh & Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

ANKUR KUMAR ADVOCATE for JEZY LAWS. Petitioner.

## **ORDER**

## CP No.1627/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, List this matter on 5.2.2018.

Sd/- **V. NALLASENAPATHY** Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)